

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4348
ANSWERED ON:06.09.2012
IMPLEMENTATION OF SACHAR COMMITTEE RECOMMENDATION
Sukur Shri Jadhav Baliram

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has taken follow up action on the Sachar Committee's recommendations regarding more participation of minorities in the private sectors;
- (b) if so, the details thereof;
- (c) the steps taken/being taken by the Government in this regard;
- (d) whether any special measures have been taken to implement the report of Sachar Committee in several States; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (c): As a follow up action on the Sachar Committee's recommendations to ensure equal opportunity to all Socio-Religious Communities (SRCs), including minorities, in the areas of education, employment, both in Government and private, housing, etc., an Expert Group on Diversity Index was constituted to propose a diversity index and to work out the modalities for implementation. The Expert Group submitted its report and after consideration of the report, the concept of diversity index has been subsumed in the Equal Opportunity Commission. The constitution of the Equal Opportunity Commission is under consideration.

(d) & (e): The follow up action on the recommendations of Sachar Committee are being implemented by various Ministries/Departments concerned. The progress in implementation of these follow up actions are given in the annexure. Whenever necessary, instructions/advisories have been issued to the State Governments/Union Territory Administration on various issues such as representation of Minorities in local bodies; exemption of Wakf property from the States' Rent Control Acts; posting of personnel belonging to Minorities in the Thanas, Hospitals, Schools etc in the minority concentration areas etc.